

ITEM NO.9
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1748/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BHANU PRATAP

Respondent(s)

Date : 05-08-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

Ms. Veera Kaul Singh, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

None connected.

Sole respondent is duly represented.

Await original record from the High Court and Trial Court.

Issue D.O. letter again.

List again on 8.9.2020.

ANIL LAXMAN PANSARE
Registrar